

In the Court of 1st Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

Cause List

20 + 20 Cases listed for Hearing on 15.12.2020

MORNING SESSION

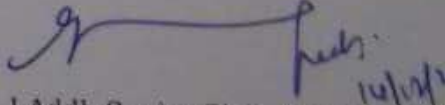
Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 2105/2007	Hearing	M V Chandrashekarareddy	SM
2	FDP 6/2008	Hearing	N Govinda Gowda	K S S
3	OS 562/2015	Hearing	H V Subramanya	N N
4	OS 1396/2020	Hearing	I D	
5	OS 347/2010	A D R	V Srinivas	S R
6	OS 914/2013	A D R	R Krishnappa	
7	MC 104/2020	Mediation	Kiran H S	
8	OS 15/2007	Evidence	G J Ass	V S G
9	OS 213/2010	Evidence	S V Ramachandrappa	Exparty
10	OS 116/2013	Evidence	K S venkataramana	D R R
11	OS 419/2013	Evidence	H Maregowda	K V K
12	OS 773/2013	Evidence	Vajjayanthimala B	
13	OS 2113/2014	Evidence	Ramanna Y N	N D
14	OS 2140/2014	Evidence	Manmohan P N	V L
15	M V C 78/2017	Arguments	C Giribabu	
16	OS 1027/2018	Arguments	D S Malipatil	Exparte
17	OS 472/2019	Arguments	Suraj Govinda Raj	P H V
18	P and SC 13/2019	Arguments	C V	
19	MA 117/2019	Arguments	N C	

20	OS 431/2015	Evidence	Harsha R	Exparte
21	OS 12/2015	Issues	Chandrashekar S	
22	OS 1587/2015	Issues	M B Chandra Chooda	
23	OS 1918/2018	Issues	Dua Ass.	
24	OS 322/2019	A D R	B Manjunath	
25	OS 578/2013	Evidence	G S prasad	
26	OS 1684/2014	Evidence	Thimmarayappa D C	

AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defenda Advocat
1	Misc 191/2019	Notice	Nagaraj S	
2	OS 964/2020	Hearing	S and S Law Ass.	
3	EX 33/2020	Hearing	Jayaprakash	
4	OS 1183/2020	Hearing	V M Venkatesh Naik	
5	OS 1199/2020	Notice	K T Sehngiri	
6	OS 1524/2015	Evidence	Ashoka T	S N R
7	OS 1706/2015	Evidence	Lokesh R	A K
8	OS 489/2019	Evidence	Mylaraiah Ass.	
9	MC 119/2019	Evidence	Manjunatha D	D M
10	LA C 52/2000	Arguments		
11	OS 262/2003	Arguments	K Varadaraja	H T J
12	OS 101/2013	H M Govindaraju	H P S	
13	OS 1335/2013	G Manivannan	M V Chandrashekara Reddy	T P
14	RA 51/2015	Arguments	T P	
15	OS 1449/2007	Hearing	G Vijaya Kumar	
16	OS 1743/2005	Orders	M Rama Mohan	MRM
17	OS 1564/2004	Objections	Kumar and Kumar	

Note: Other cases are adjourned as per CIS.


 I Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

**List of cases posted on 15.12.2020 on S.O.P basis in the
court of II Addl. Senior Civil Judge, Bengaluru Rural
District, Bengaluru.**

Morning Session					
01	OS.133/2010	Hearing	16	FDP. 30/2018	Hearing
02	Ex.79/2010	Hearing	17	MC. 325/2019	Hearing
03	OS.1049/2010	Hearing	18	EX.72/2019	Hearing
04	OS.586/2011	Hearing	19	MC.112/2020	Hearing
05	OS.649/2011	Hearing	20	EX. 38/2018	Hearing
06	OS.899/2011	Hearing	21	MC.168/2020	Hearing
07	OS.906/2011	Hearing	22	OS.1405/2020	Hearing
08	OS.1523/2011	Hearing	23	OS. 985/2016	Evidence
09	OS.651/2013	Hearing	24	OS.617/2010	Evidence
10	OS.1366/2013	Hearing	25	OS.1174/2011	Evidence
11	OS.1550/2013	Hearing	26	OS.767/2016	Evidence
12	OS. 657/2016	Hearing	27	Misc.8/2020	Evidence
13	OS.1036/2016	Hearing	28	OS.633/2016	Evidence
14	OS. 13/2018	Hearing			
15	OS.1130/2018	Hearing			

Afternoon Session					
29	OS.676/2010	Summons	38	OS.1008/2010	Judgment
30	OS.1012/2016	Summons	39	OS.131/2018	Orders
31	Misc.76/2016	Summons			
32	OS. 299/2018	Objection			
33	MA.58/2018	Notice			
34	FDP.22/2018	Notice			
35	OS.1376/2020	Hearing			
36	OS.99/2004	Arguments			
37	OS.1718/2019	Objection			

Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

-sd/-
II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **15.12.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1916/2005 2) OS. 2668/2006 3) OS. 323/2011 4) OS. 1379/2011 5) OS. 1131/2014 6) OS. 356/2019 7) OS. 528/2019</p> <p><u>ARGUMENTS</u></p> <p>8) Misc. 103/2008 9) Misc. 41/2016 10) MA. 26/2017 11) MA. 45/2017 12) MA. 82/2017 13) Misc. 85/2017</p> <p><u>OBJECTIONS</u></p> <p>14) OS. 1318/2019 15) OS. 1590/2019</p>	<p><u>HEARING</u></p> <p>16) OS. 1270/2005 17) OS. 1030/2006 18) OS. 915/2008 19) OS. 1828/2008 20) OS. 43/2010 21) OS. 294/2010 22) OS. 1069/2010 23) OS. 50/2011 24) OS. 1059/2011 25) OS. 1474/2011 26) OS. 940/2012 27) OS. 644/2014 28) OS. 1691/2015 29) OS. 1757/2015 30) OS. 1081/2018 31) OS. 788/2019</p>

Sd/-
III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
15.12.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<u>To hear on IAs</u> 1. O.S.682/2010 2. O.S.100/2013 3. O.S.944/2008 4. O.S.1677/2019 5. O.S.986/2015 6. O.S.369/2010 7. O.S.401/2014 8. O.S.374/2014 9.O.S.880/2008	<u>To hear on IAs</u> 1.O.S.266/2012 2.O.S.1428/2017 3. O.S.1260/2020 4. O.S.480/2008 5. O.S.523/2014 6. O.S.1952/2014 7.O.S.1266/2014 8.O.S.706/2010 9.O.S.2019/2014
Evidence	Evidence
1. O.S.703/2012 2. O.S.697/2017 3.O.S.1028/2010 4.O.S.571/2010	1. O.S.205/2013 2. O.S.1294/2019 3.O.S.420/2013 4.O.S.162/2013


Sd/-

IV ASCJ 14.12.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 15.12.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) OS.1754/2015 2) OS. 297/2008 3) OS. 650/2012	<u>Hearing</u> 1) OS. 42/2013 2) OS. 952/2013 3) OS. 779/2015 4) OS. 605/2016 5) MC. 284/2020
<u>Evidence</u> 4) OS. 907/2005 5) OS. 282/2006 6) OS. 2180/2006 7) OS. 766/2007 8) OS. 311/2008 9) OS. 1105/2008 10) OS. 1193/2008 11) OS. 1482/2009 12) OS. 491/2011 13) OS. 940/2011 14) OS. 1501/2012 15) OS. 1507/2012 16) OS. 801/2013 17) OS. 1317/2013 18) OS. 46/2015	<u>Pre conciliation for E Lok Adalath</u> 6) Series matters OS. 973/2007 to OS. 992/2007 7) OS. 1264/2007 8) OS. 732/2013 9) OS. 376/2015 10) OS. 1293/2013 11) OS. 1308/2013 12) OS. 1309/2013 13) OS. 1345/2013 14) OS. 1393/2013 15) OS. 1412/2013 16) OS. 1439/2013 17) OS. 1458/2013 18) OS. 1556/2013 19) OS. 1574/2013 20) OS. 1579/2013
<u>Arguments</u> 19) OS. 535/2009 20) OS. 752/2016	

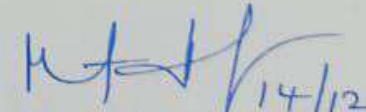

14/12/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
15.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 854/2014	Summons	1	O.S. 1512/2014	Hearing
2	O.S. 2857/2006	Summons	2	O.S. 1612/2014	Hearing
3	O.S. 1291/2006	Hearing	3	O.S. 1618/2014	Hearing
4	O.S. 2141/2006	Hearing	4	O.S. 1665/2014	Hearing
5	O.S. 783/2009	Hearing	5	O.S. 1666/2014	Hearing
6	O.S. 360/2014	A.D.R	6	O.S. 1667/2014	Hearing
7	O.S. 1469/2007	Issues	7	O.S. 1668/2014	Hearing
8	O.S. 671/2014	Issues	8	O.S. 1669/2014	Hearing
9	O.S. 679/2014	Issues	9	O.S. 1670/2014	Hearing
10	O.S. 1827/2016	Issues	10	O.S. 1671/2014	Hearing
11	LAC. 15/2009	Evidence	11	O.S. 1672/2014	Hearing
12	O.S. 252/2012	Evidence	12	O.S. 1673/2014	Hearing
13	O.S. 972/2012	Evidence	13	O.S. 1674/2014	Hearing
14	O.S. 57/2014	Evidence	14	O.S. 1675/2014	Hearing
15	O.S. 309/2014	Evidence	15	O.S. 1678/2014	Hearing
16	MISC. 21/2014	Evidence	16	R.A. 75/2015	Hearing
17	O.S. 1787/2015	Evidence	17	O.S. 63/2016	Hearing
18	O.S. 354/2015	Evidence	18	O.S. 1394/2020	Hearing
19	O.S. 597/2017	Evidence	19	O.S. 1261/2006	Appearance of Party
20	O.S. 1430/2015	Objections	20	O.S.669/2014	Appearance of Party

Date : 15.12.2020
Place : Bengaluru


14/12/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 15.12.2020 are adjourned in the CIS, as per SOP.